

INTEGRA SWITCHGEAR LIMITED

("ISL"/"INTEGSW"/"TARGET COMPANY"/"TC")

(Corporate Identification No. L29130GJ1992PLC018684)

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Website: www.integraindia.com

In compliance with Regulations 3 (1) and 4 read with Regulations 15 of the SEBI (SAST) Regulations, 2011

This corrigendum to the detailed public statement is being issued by Navigant Corporate Advisors Limited, on behalf of Northvale Capital Partners Private Limited (Acquirer) in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**SEBI (SAST) Regulations**") and the SEBI Observation Letter no. SEBI/HO/CFD/CFD-RAC-DCR2/P/OW/2024/21173/1 dated June 28, 2024 in respect of Open Offer ("**Offer**") for the acquisition up to 7,49,216 Equity Shares of Rs. 10/- each representing 26.00% of the total equity and voting share capital of the Target Company. The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirers have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Mumbai Lakshadeep - Marathi Daily (Mumbai edition) on 20th February, 2024.

THE SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO KINDLY NOTE THAT THE FOLLOWING INFORMATION RELATED TO OFFER:

1. Update in the schedule of Activities: The original and revised schedule of activities is set forth as below:

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	12.02.2024	Monday	12.02.2024	Monday
Publication of Detailed Public Statement in newspapers	20.02.2024	Tuesday	20.02.2024	Tuesday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	20.02.2024	Tuesday	20.02.2024	Tuesday
Last date of filing DLOF with SEBI	27.02.2024	Tuesday	27.02.2024	Tuesday
Last date for a Competing offer	13.03.2024	Wednesday	13.03.2024	Wednesday
Last date for receipt of comments from SEBI on DLOF	20.03.2024	Wednesday	28.06.2024	Friday
Identified date	22.03.2024	Friday	02.07.2024	Tuesday
Last date for dispatch of Letter of Offer to the Public Shareholders	02.04.2024	Tuesday	09.07.2024	Tuesday
Last date for upward revision of the Offer Price and/or the Offer Size	05.04.2024	Friday	15.07.2024	Monday
Last date for recommendations from committee of independent directors of the Target Company to the Public Shareholders for this Offer	05.04.2024	Friday	12.07.2024	Friday
Advertisement of Schedule of activities for the Offer, status of statutory, regulatory and other approvals in Newspapers and sending to SEBI, BSE & Target Company	08.04.2024	Monday	15.07.2024	Monday
Date of commencement of the tendering period (Opening of the Offer)	10.04.2024	Wednesday	16.07.2024	Tuesday
Date of closure of tendering period (Closure of the Offer)	25.04.2024	Thursday	30.07.2024	Tuesday
Post Offer Advertisement	02.05.2024	Thursday	06.08.2024	Tuesday
Payment of consideration for the acquired shares	09.05.2024	Thursday	13.08.2024	Tuesday
Final report from Manager to the Offer	16.05.2024	Thursday	21.08.2024	Wednesday

All other terms & conditions remain unchanged. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER NORTHVALE CAPITAL PARTNERS PRIVATE LIMITED

NAVIGANT CORPORATE ADVISORS LIMITED

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SEBI Registration No: INM000012243

Contact person: Mr. Sarthak Vijlani



Place: Mumbai

Date: July 02, 2024